Demand for Second States Reorganizations Commission

- 206. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether several political parties and leaders have urged Government to set up second States Reorganisation Commission in view of growing demand for more smaller States;
 - (b) if so, the facts and details thereof;
- (c) whether Government proposes to examine such demands made by political parties and leaders and also to find out a solution to resolve the border disputes between some States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per records available, no political parties or their leaders have requested for setting up of second States Reorganization Commission. However, some representations have been received from individuals/organizations. As of now, no such decision has been taken in this respect. As regards border disputes between some States the approach of the Central Government has consistently been that inter-State boundary disputes can be resolved only with the willing cooperation of the State Governments concerned and that the Central Government works only as a facilitator for amicable settlement of the dispute in a spirit of mutual accommodation and understanding.

Revised strategy for facing Maoist violence

- 207. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Union Government had convened a meeting of Chief Ministers and key officials of the Eastern States hit by extremist activities in the month of January this year;
 - (b) if so, the details of discussions held in the meeting and outcome thereof;
- (c) whether in view of the recent escalation of Maoist violence in some parts of the country, the Union Government has revised its strategies to face such challenges; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism